

**GOVERNMENT OF INDIA
TOURISM
LOK SABHA**

UNSTARRED QUESTION NO:2432

ANSWERED ON:08.12.2014

LACK OF BASIC AMENITIES AT TOURIST PLACE

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Will the Minister of TOURISM be pleased to state:

- (a) whether there is dearth of basic amenities like drinking water, toilets and public sanitation at most of the tourist places;
- (b) if so, the details thereof;
- (c) the steps taken by the Government to extend these facilities under Private-Public Partnership to ensure hygienic sanitation facilities to tourist at these places; and
- (d) the funds allocated by the Government in this regard?

Answer

MINISTER OF STATE FOR TOURISM (INDEPENDENT CHARGE)(DR. MAHESH SHARMA)

(a) and (b): Development and promotion of tourism including assessment of basic amenities like drinking water, toilets and public sanitation at tourist places is primarily the responsibility of the State Governments/Union Territory (UT) Administrations. However, the Ministry of Tourism provides Central Financial Assistance (CFA) to various States/UTs for projects covering improvement of municipal services directly related to Tourism prioritized for every financial year in consultation with them subject to availability of funds, inter-se priority, adherence to the scheme guidelines and liquidation of pending utilization certificates against the funds released earlier.

(c): It is primarily the responsibility of State Governments/Union Territory Administrations to adopt the Public Private Partnership (PPP) for mobilizing additional resources for the development of tourism. However, Ministry of Tourism assists public-private partnership for development of tourism through the Scheme of Large Revenue Generating Projects.

To tackle the problem of hygiene and cleanliness at tourist destinations, the Ministry of Tourism has taken the initiative of launching the Campaign Clean India with a vision to ensure an acceptable level of cleanliness and hygiene practices at tourist destinations. This campaign is to be sustained through adoption and involvement of private and public sector stakeholders as a part of their Corporate Social Responsibility (CSR).

(d):The number of projects and amount sanctioned as CFA to the States/UTs during 2013-14 is given in Annexure-I.